

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 125 of 2019**

**IN THE MATTER OF:**

**State Bank of India**

**...Appellant**

**Versus**

**United Breweries (Holdings) Ltd & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. C.A. Sinha and Ms. Sonali Khanna, Advocates.**

**For Respondent: Mr. Mohan Parasaran, Senior Advocate with Mr. A. Raghunath, Advocates for Respondent Nos. 2,3 & 4**

**Mr. Amish Tandon and Mr. Ayush Beotra, Advocates for R-1**

**ORDER**

**12.09.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 22<sup>nd</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

mohan/sk/